

MATTERS UNDER RULE 377

(i) Need to set up an Electronic Telephone Exchange at Bilaspur in Madhya Pradesh

[*Translation*]

SHRI KHELAN RAM JANGDE (Vilaspur) Mr Deputy Speaker Sir, the telephone system in my constituency Vilaspur (Madhya Pradesh) is deplorable. This area has been developing as an industrial area. But since the equipment in telephone exchange is outdated the telephone subscribers have been facing a lot of difficulty. STD facility hasn't been provided so far in such important cities like Mugaili, Katoraa, Shakti, Ajgir etc. due to which most of the time telephone lines are not available in these cities. Telephones proposed to be provided to Gram panchayats have not been installed so far.

Therefore, I would urge upon the Central Government to equip all the telephone exchanges in Vilaspur with modern facilities at an early date.

(ii) Need to settle Maharashtra-Karnataka border dispute early

Uncollected/not for publication

SHRI RAM KAPSE (Thane) The issue of Maharashtra-Karnataka border exists since States reorganisation in 1956 and it has been raised almost every year in the House to form the attention of Government. The people of the border areas had organised peaceful 'Dhama' and "Hunger strike" in Maharashtra and Delhi from time to time. Unfortunately, despite people verdict unequivocally expressed through the Assembly and local body elections since 1957 the issue has remained unresolved. These elections were fought on the question of settling the dispute by treating village as a unit and by tasking into account linguistic majority geo-

graphical continuity. Both the House of Maharashtra Legislature have passed resolution urging upon the Union Government to solve the dispute principles.

I, therefore, request the Central Government to settle the dispute early.

(iii) Need to allot land to the people of Tangia community settled in North and South Gorkhpur region in Uttar Pradesh.

[*Translation*]

SHRI PANKAJ CHOWDHARY (Maharajanj) Mr Deputy Speaker Sir, majority of the people in big county like India are those who acquire proficiency in their occupation as an inherited gift and not by getting any formal training. These include the people of Tangia Community. This community has always been living in forests and besides doing cultivation they were engaged in planting different types of trees. Most of the area in Maharajanj district in Uttar Pradesh is covered by the forest and the people of Tangia community have been living in forests for a long time. But now the Government having taken the charge to look after the forest area has started evacuating them from those places. These people neither have any other occupation nor they can engage in other occupation than cultivation and planting trees. In the prevailing situation they have been demanding for at least in acre of land for each family for cultivation in the area they are residing or somewhere else - be it the land of Gram Samaj or the land other than that comes under ceiling - so that they can live there permanently and earn their livelihood. I tried to draw the attention of the Government to their difficulties several times however no concrete measures have been taken to solve their problems so far and the problem remains unresolved.

Therefore I would urge upon the hon. Minister of Environment and Forests that Keeping in view the gravity of the problems of these people the Government should take immediate

[Sh Pankaj Chowdhary]

steps to distribute the required land to the people of Tangia community living in North and South Gorakhpur on priority basis so that their problem is solved

(iv) **Need to take steps to preserve the Manas National Park, Assam**

[English]

SHRI UDHAB BARMAN (Barpeta) Every day the news of destruction of wild life stock in Assam and particularly in Manas national Park has appeared in the newspapers though there are several Government agencies at the Central and State level to look after the interest of wild life as far these agencies have failed to protect the destruction of wild life and protect the forests and animals

Manas national park a tiger reserve under Project Tiger is a home of at least 22 other endangered species listed in the schedule of wild life protection Act 1972 Endangered species such as golden langur, pigmy hog, hispid hare and capped langur are peculiar to this Park The park also houses famous one horned rhinos manas can boast of housing one-third tiger population in Assam

The Park has been a favorite spot for both domestic and foreign tourists But since 1989 it has been kept out of bounds for tourists for security reasons

The Park has been in the grip of armed militants and poachers, between whom the dividing line is very thin They stalk the Park, Killing wild life felling trees, gunning down forest officials etc

In view of the above I urge upon the Vernal Government to take necessary steps to preserve the national park and also improve all communications to and from the park

(v) **Need to Supply natural gas to Karnataka from Bombay High seas, Cauvery Basins and Godavari Basin.**

SHRI C P MUDALA (Chitradurga) The State of Karnataka was once a pioneer state in the field of industry Now this has been pushed down for the reason that it does not have enough power to set up more industries The entrepreneurs are reluctant to set up new industries, though Karnataka has a healthy climate except the shortage of power There is excess natural gas available at Bombay basin which can be drawn through pipe lines to the industrial growth centers in Karnataka At one time, it was suggested that natural gas from Bombay High Seas should be connected to mangalore through sea We can get natural gas from cauvery basin (Bhuvanagin and Karikal) from Tamil nadu With the gas made available from the existing industries and also for industries that is going to be set up we can at least have large scale industries to be set up in Karnataka particularly in industrial growth centers (Hassan Dharwad and Raichur) which have been selected as growth centers by the Government of India Industries in Bellary district are the worst affected in Karnataka due to power shortage

Hence I urge upon the Central Government to make arrangements to draw excess natural gas from the above mentioned areas and to provide the same to the starving industrial growth centers in Karnataka State

(vi) **Need to Commission Akshwani centre at Dhule, Maharashtra**

SHRI BAPU HARI CHAURE (Dhule) In my constituency Dhule maharashtra the foundation of Akshwani Center is ready for the last two years It is not being commissioned till today A large population of Dhule is deprived of this communication facility All infrastructure is already ready

I therefore urge upon the Central